

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.144/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company	Sarfaraz Alam -Versus- Pan Pacific Courier Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	ANIRUP CHATTERJEE	Petitioner	AC Chatterjee 10/10/17
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ORDER

The Ld.Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

Both the parties are directed to submit the written notes of arguments within 3 weeks, with copies to the respective opposite parties.

List on 22-11-2017 for argument.

(Jinan K.R)
Member(J)

(Vijai Pratap Singh)
Member(J)